account of use of molten urea for manufacture of Melamine is under consideration of the Department of Fertilizers.

Nomination of MPs to BOG of NIPER

- 972. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether National Institute of Pharmaceutical Education and Research (NIPER), Mohali provides nomination of three Members of Parliament from both the Houses on the Board of Governors (BOG) of NIPER;
- (b) if so, the names of Members of Parliament who are functioning on the BOG of NIPER since June, 2011; and
- (c) who is the competent authority to exclude Members of Parliament from BOG NIPER; and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA) : (a) No, Sir.

(b) and (c) Taking into account the advice of Ministry of Law and Justice, Department of Legal Affairs that nomination of Members of Parliament on the Board of Governors (BoG) of NIPER in the instant case would attract a disqualification on the ground of holding of office of profit, the competent authority in this Department decided to exclude Members of Parliament from the BoG. Lok Sabha and Rajya Sabha Secretariat were duly informed of the decision and the reasons therefor. The Joint Committee on Office of Profit (JCOP) has also examined the matter and concurred with the views of Ministry of Law and Justice.

Supply of fertilizers to Uttar Pradesh

†973. SHRI JUGUL KISHORE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether Government is formulating any scheme to address the problem of shortage of fertilizers in Uttar Pradesh.
- (b) whether Government has received any complaints from the Government †Original notice of the question was received in Hindi.